

PROFORMA FOR FIRST LISTING

The case pertains to (Please tick/check the correct box):

- Central Act : (Title) :
 - Section :
 - Central Rule: (Title) :
 - Rule No.(s) :
 - State Act: (Title) :
 - Section :
 - State Rule: (Title) :
 - Rule No.(s) :
 - Impugned Interim Order: (Date) :
 - Impugned Final Order/Decree (Date) :
 - Tribunal/Authority: (Name) :
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1. Nature of matter :
2. (a) Petitioner/Appellant No.1 :
(b) e-mail ID :
(c) Mobile Phone Number :
3. (a) Respondent No.1 :
(b) e-mail ID :
(c) Mobile Phone Number :
4. (a) Main category classification :
(b) Sub classification :
5. Similar/Pending Matter :

6. Criminal Matters

- (a) Whether accused/convict
Has surrendered :
- (b) FIR No. :
- (c) Police Station :
- (d) Sentence Awarded :
- (e) Sentence Undergone :

7. Land Acquisition Matters

- (a) Date of Section 4 notification :
- (b) Date of Section 6 notification :
- (c) Date of Section 17 notification:

8. Tax Matters

State the tax effect :

9. Special Category

(First petitioner/appellant only)

- Senior Citizen : Above 65 years :
- SC/ST :
- Woman/child :
- Disabled :
- Legal Aid Case :
- In custody :

10. Vehicle number :
(In case of Motor Accident Claim Matters)

11. Decided cases with citation :

Date:

Advocate for Petitioner(s)/Appellant(s)

Name :

Registration No.: